

(21)

12-11-03

(15)

MA - 1971/03

in

CA - 328/03

Present: Sh. Neeraj Goyal, Counsel for applicant &
Ms. Harvinder Oberoi, Counsel for respondents.

MA 1971/03 has been made on behalf of the respondents seeking time till 4.1.04 for compliance of directions contained in order dt. 4-7-2003. Ld. Counsel for the respondents in the MA stated that the applicants retired from service several years ago and as such the service records of these individuals are being traced for fixing the revised pay scales. Time is granted upto 31-12-2003 for compliance of directions of order dt. 4-7-2003 in CA 328/03. MA is accordingly disposed of. It is made clear that no further time shall be granted.

W
(SHAMBER RAJU)
M/T

(V.K. MASTRA)
V-C (A)

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